

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 121  
IA No. 430/JPR/2021  
CP No. (IB)- 87/94/JPR/2021  
Under Section 94 of IBC, 2016**

**In the matter of:**

**Mrs. Kavita Jindal**

**...Applicant**

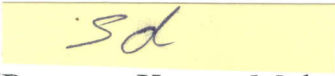
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the RP : Vishnu Upadhyay

**ORDER**

List the matter on 18.04.2023.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

March 15, 2023